

b
ITEM NO.2

COURT NO.13

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36116-36117/2011

(From the judgement and order dated 06/07/2011 in SBCWP No.4185/2010,DBC
SA No.835/2011 dated 22/10/2011 in SBCWP No.4185/2010,DBCRA No.67/2011,DBC
SA No.835/2011 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN AND ANR

Petitioner(s)

VERSUS

SURENDRA MOHNOT AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 12/11/2013 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Dr. Manish Singhvi, AAG, Rajasthan
Mr. Amit Lubhaya, Adv.
Mr. Irshad Ahmad, Adv.

For Respondent(s) Ms. Aishwarya Bhati, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Dr. Manish Singhvi, learned counsel appearing for the
petitioners and Ms. Aishwarya Bhati, learned counsel appearing for the
respondents at some length.

Arguments concluded.

Judgment reserved.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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